claims have already been disposed of. At the rate of 10,000 cases a month, I do not visualize more than six months to pay off the remaining claims too.

## ADMINISTRATION OF MANIPUR, TRIPURA AND NEFA

- \*537. SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal to bring the administration of Manipur, Tripura, North-Eastern Frontier Area and Lushai Hills under one administration; and
- (b) whether any difficulties have been experienced by , having North East Frontier Agency under the administration of the Ministry of External Affairs?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No.

(b) No.

SHRI M. P. BHARGAVA: May I know whether it would not be more convenient to have all these administrations under one control rather than having some under the control of the Home Ministry and others under the control of the External Affairs Ministry?

## SHRIMATI LAKSHMI MENON: No.

SHRI JAWAHARLAL NEHRU: The fact that they are kept under different controls indicate that we do not think that any kind of merger is desirable.

## TRADE DELEGATIONS TO FOREIGN COUNTRIES

- ◆538. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) how many trade delegations are proposed to be sent abroad during the

six months ending 31st December, 1959; and

to Questions

(b) how many trade delegations have already left India so far during the year 1959 and to which countries?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) and (b). Information is being collected and will be laid on the Table of the House in due course.

\*539. [For answer, vide cols. 2793— 95 infra.]

\*540. [The questioner (Shri P. N. Rajabhoj) was absent. For answer, vide cols. 2796-97 infra.]

## JANATA HOTEL, DELHI

- \*541. SHRI MAHESWAR NAIK: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether the proposal to start a "Janata Hotel" in Delhi has been finalised;
- (b) if so, what is the estimated cost thereof;
- (c) whether the hotel will be altogether a Government concern or private capital and management are likely to be associated with the project; and
- (d) what are the considerations which prompted Government to undertake a hotel of, this type?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRIK.C.REDDY): (a) to (d). There has been a keenly felt need since a long time for reasonably comfortable and comparatively inexpensive accommodation to the extent required for visitors to the Capital who cannot afford to stay in first class hotels like the Ashoka Hotel etc. or even in hotels in the lower categories. While rooms are available in places like Constitution House, Western Court and Kotah House etc. for officers on a reasonable rent, there is no similar convenience for the large